

LOK SABHA
UNSTARRED QUESTION NO. 193
TO BE ANSWERED ON 04.02.2019

Gas Distribution Facility

193. SHRI PARVESH SAHIB SINGH:

Will the Minister of PETROLEUM AND NATURAL GAS पेट्रोलियम और प्राकृतिक गैस मंत्री be pleased to state:

- (a) whether the Government proposes to provide clean fuel in every village and town in the country and if so, the details thereof;
- (b) the details of the districts and villages in Delhi that have been provided with the gas distribution facility during the last four years; and
- (c) whether the Government proposes to provide the Gas distribution facility to the remaining districts and villages in Delhi and if so, the details thereof along with list of those areas which are under process for the extension of this facility?

ANSWER

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) Petroleum and Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. PNGRB identifies GAs for authorizing the development of CGD network in synchronization with the development of natural gas pipeline connectivity/natural gas availability. With the completion of 9th CGD Bidding Round, CGD would be accessible in 178 GAs covering approximately 280 districts spread over 26 States and UTs. PNGRB has also launched 10th CGD bidding round. After successful completion of 10th CGD Bidding Round, 70% of the country's population would have access to CGD network.

(b) & (c) Indraprastha Gas Limited (IGL) has been authorized to develop CGD network in Delhi which covers all the districts of Delhi. IGL has provided 6,61,243 domestic Piped Natural Gas (PNG) connections in Delhi. PNG connection is provided subject to pipeline connectivity and necessary clearances received from different authorities.